

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. I.A. 5093/2023, I.A. 4478/2023,
I.A. 2585/2022, I.A. 1063/2022,
I.A. 904/2022, I.A. 715/2022 , I.A. 712/2022
IN C.P.(IB)-1222(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Bank of Maharashtra
V/s.
Fabtech Projects & Engineers Ltd

Appearance

For Applicant: Adv. Kunal Kanungo a/w Ms. Esha Malik, Adv. Tanushree Sagai, for Applicant/SRA, Adv. Chirag Mody, Mr. Amit Meharia, Ms. Tannishtha Singh, Mr. Sambhav, Ms. Krupa Yagnik, Advocates (i.e., IOCL) in IA/5093/2023 present through VC.

For Respondent: Adv. Heenal Wadhwa for Respondent in I.A. 2585/2022. Adv. Agam H Maloo for R-5 in IA/4478/2023, Adv. Krish Kalra for Respondent in IA/1063/2022, CA Raghunath Sarangapani for Respondent in I.A. No. 712/2022, Mr. Amit Meharia, Ms. Tannishtha Singh, Mr. Sambhav, Ms. Krupa Yagnik, Advocates for Respondent, i.e., IOCL present through VC.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List all Applications on **17.05.2024** high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//